

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1420 of 2019**

**IN THE MATTER OF:**

**Mr. Karan Gambhir**

**...Appellant**

**Vs**

**Sajeve Bhushan Deora & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Karan Gandhi and Ms. Sudiksha Saini, Advocates.**

**For Respondents: Mr. Rudreshwar Singh, Advocate for R-1.**

**Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika Sharma, Advocates for R-2.**

**Mr. Rakesh Kumar and Mr. Himanshu Tanwar, Advocates for R-3&4**

**With**

**Company Appeal (AT) (Insolvency) No. 1430 of 2019**

**IN THE MATTER OF:**

**DD Real Estate Pvt. Ltd.**

**...Appellant**

**Vs**

**Sajeve Bhushan Deora, Liquidator for Forgings Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha and Mr. Kamesh Vedula, Advocates.**

**For Respondents: Mr. Rudreshwar Singh, Advocate for R-1.**

**Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika Sharma, Advocates for R-2.**

**Mr. Rakesh Kumar and Mr. Himanshu Tanwar, Advocates for R-3&4**

**ORDER**

**30.01.2020:** List these appeals 'for hearing' on **13<sup>th</sup> February, 2020.**

Interim directions passed earlier shall continue till next date.

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[Justice Venugopal M.]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

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